

is an ongoing process. To improve productivity, a study has recently been completed by KPMG to identify possible areas for modernization and introduction of modern technology in coal mines of CIL.

In order to ensure adequate availability of coal to power utilities, CIL has been impressed upon to enhance production of domestic coal in the country and power utilities have also been advised to enhance import of coal to meet the shortfall in domestic availability of coal. To monitor coal supplies to Power Utility Sector, an Inter-Ministerial Sub-group comprising representatives of Ministry of Power, Ministry of Coal and Ministry of Railways has been constituted. This Sub-Group takes various operational decisions for meeting any contingent situations relating to Power sector including critical coal stock position.

(b) As the demand for coal is higher than the current production level/supply in the country, coal is imported by consuming sectors. As per the current import policy, coal is under Open General License (OGL) and consumers are free to import coal from the source of their choice as per their contractual prices on payment of applicable duty.

(c) In order to bring in better technology through private investment, development of some of coal blocks assigned to CIL is envisaged through engaging Mine Development and Operator (MDO). The CIL has finalized Model Contract Agreement (MCA) to facilitate it. This will create a conducive environment for private operators to invest and operate in CIL mines.

Assistance to Gujarat for Narmada Sarovar Project

*290. SHRI PRAVEEN RASHTRAPAL: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) the assistance provided by the Central Government to Gujarat for the Narmada Sarovar Project;

(b) the details of the present status of the project; and

(c) whether it is a fact that farmers are not getting the facility for agriculture, etc. from the said project as on date?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) The Central Government has provided ₹7630.286 crore as Central Assistance [(₹4030.50 crore as Central Loan Assistance (CLA) and ₹3599.786 crore as Central Assistance (CA)] under Accelerated Irrigation Benefits Programme (AIBP) to Sardar Sarovar (Narmada) Project. Further, an amount of ₹105.35 crore has been released to

the project under Command Area Development and Water Management (CAD&WM) Programme for this project. Central Water Commission (CWC) has also provided design consultancy for this project for power house, dam and canal works.

(b) As informed by State Government, the present height of the Dam is EL 121.92 metre and 97% concrete work has been completed. Further, in pursuance of the permission for Phase-I *i.e.* construction of piers, overhead bridge and installation of gates in open or raised position by Narmada Control Authority (NCA) on 12th June, 2014, work of raising the height of the Dam from 121.92 metre to 138.68 metre has been taken up.

The construction of 458 km long Narmada Main Canal has been completed and water has been flowing right up to Rajasthan since March 2008, benefitting Rajasthan as per their allocated share. Canal Network of 25717 km, comprising Main Canal, Branch Canals, Distributaries, Minors and Sub-minors, has been completed out of total length of 74626 km.

An Irrigation Potential of 10.15 lakh hectare has been developed against the planned Irrigation potential of 17.92 lakh hectare.

The planned completion year for the remaining works of the Canals and distribution network up to Minors is 2015-16 and up to Sub-Minors is 2016-17.

The Project is presently providing safe drinking water to 7789 villages and 157 urban centers in Gujarat against the targeted 9490 villages and 173 urban centers.

Sardar Sarovar Project has an installed capacity of 1450 MW of hydropower which has been fully commissioned.

(c) The water is being provided to farmers based on the demand and as per availability of water in the areas where Irrigation Potential has already been developed.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

PPPs in coal sector

2351. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that Government is planning to introduce Public Private Partnerships (PPPs) in coal sector;